

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-11019/37/2023-US.I/II (i)
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House,
26, Man Singh Road,
New Delhi-110 011.

Dated: 09th November, 2023.

NOTIFICATION

In exercise of the power conferred by Article 223 of the Constitution of India, the President is pleased to appoint, Shri Justice Manmohan, Judge of the Delhi High Court, to perform the duties of the office of the Chief Justice of that High Court with effect from the date Shri Justice Satish Chandra Sharma relinquishes the charge as Chief Justice of the Delhi High Court consequent upon his appointment as a Judge of the Supreme Court of India.

MP
09/11/2023

(Rajinder Kashyap)
Special Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K-11019/37/2023-US.I/II (i)

Dated: 09.11.2023.

Copy to:-

- 1 Shri Justice Manmohan, Judge of Delhi High Court through the Registrar General, Delhi High Court, New Delhi.
- 2 The Secretary to Lt. Governor, NCT of Delhi, Delhi.
- 3 The Secretary to Chief Minister, NCT of Delhi, Delhi.
- 4 The Secretary to the Chief Justice, Delhi High Court, New Delhi.
- 5 The Chief Secretary, Government of NCT of Delhi, Delhi.
- 6 The Registrar General, Delhi High Court, New Delhi.
- 7 The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
- 8 PS to Principal Secretary to the Prime Minister, PM's Office, South Block New Delhi.
- 9 Registrar (Conf.), o/o Chief Justice of India, 7 Krishna Menon Marg, New Delhi.
- 10 PS to MoS, L&J (I/C)/ PPS to Secretary (J)
- 11 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).


09/11/2023
(Prem Chand)

Under Secretary (Appointments-I)
Tele: 2338 2978